

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/05/2016 to 31/05/2016.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered application's</u>				
1	C/Early Hearing / 10323/2016 -in- C/310/2012-DB	02/05/2016	Kiran Taxfab Pvt Ltd -Vs- C.C.-Ahmedabad	OIO-10/COMMR/ICD-SABARMATI/DASHRATH/2012 Dated : 18/09/2012
2	E/COD / 10324/2016 -in- E/10827/2016-DB	02/05/2016	General Motors India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002-COM-011-15-16 Dated : 24/11/2015
3	ST/Others / 10325/2016 -in- ST/227/2012-SM	03/05/2016	Neo Structo Construction Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA-198-SRT-I-2011 Dated : 21/06/2011
4	ST/ROM / 10326/2016 -in- ST/13070/2014-SM	04/05/2016	Iwi Crogenic Vaporization System India -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-96-14-15 Dated : 12/05/2014
5	E/CROSS / 10327/2016 -in- E/10537/2016-SM	05/05/2016	C.C.E.-Ahmedabad-ii -Vs- M V Textile	OIA-AHM-EXCUS-002-APP-038-040-15-16 Dated : 15/12/2015
6	E/Early Hearing / 10328/2016 -in- E/1909/2009-DB	05/05/2016	Pierlite India Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-285-286/2009-AHD-I-CE/CMC/COMMR-A-/AHD/S/55-56-A-I-/09 Dated : 14/10/2009

7	E/Early Hearing / 10329/2016 -in- E/1910/2009-DB	05/05/2016	Pierlite India Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-285-286/2009-AHD-I-CE/CMC/COMMR-A-/AHD/S/55-56-A-I-/09 Dated : 14/10/2009
8	E/Early Hearing / 10330/2016 -in- E/1317/2010-DB	05/05/2016	Pierlite India Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-165-2010-AHD-I-CE-MM-COMMR-A- Dated : 22/06/2010
9	E/Early Hearing / 10331/2016 -in- E/1318/2010-DB	05/05/2016	Pierlite India Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-193/2010-AHD-I-CE/MM/COMMR-A-/AHD Dated : 30/06/2010
10	E/Early Hearing / 10332/2016 -in- E/11020/2013-DB	05/05/2016	Essar Steel India Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-30/DEMAND/2012 Dated : 29/01/2013
11	ST/Early Hearing / 10333/2016 -in- ST/12106/2013-DB	05/05/2016	Pawan Edifice Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-PJ/610/VDR-II/2012-13 Dated : 25/03/2013
12	ST/COD / 10334/2016 -in- ST/10847/2016-DB	05/05/2016	Gaurav Goyal -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-015-15-16 Dated : 31/12/2015
13	ST/COD / 10335/2016 -in- ST/10848/2016-DB	05/05/2016	Darshan Chauriwal -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-015-15-16 Dated : 31/12/2015
14	ST/COD / 10336/2016 -in-	05/05/2016	Neeraj Kumar Jha -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-015-15-16 Dated : 31/12/2015

	ST/10849/2016-DB			
15	E/COD / 10337/2016 -in- E/10857/2016-S M	22/03/2016	Modest Infrastructure P Ltd -Vs- C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-049-15-16 Dated : 26/11/2015
16	E/ROA / 10338/2016 -in- E/735/2011-DB	09/05/2016	Bilpower Limited -Vs- C.C.E. & S.T.-Vapi	OIO-07/MP/VAPI/2011 Dated : 28/02/2011
17	E/MA(EXTN) / 10339/2016 -in- E/11431/2014-S M	09/05/2016	United Phosphorus Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAD-EXCUS-002-APP-619/13-14 Dated : 15/01/2014
18	E/MA(EXTN) / 10340/2016 -in- E/12370/2014-S M	09/05/2016	U P L Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-701/13-14 Dated : 18/03/2014
19	E/ROA / 10341/2016 -in- E/10082/2016-D B	09/05/2016	Tinna Rubber & Infrastructure Ltd -Vs- C.C.E & S.T.-Silvasa	OIA-VAD-EXCUS-003-APP-07-15-16 Dated : 28/05/2015
20	E/Others / 10342/2016 -in- E/10467/2015-D B	05/05/2016	Aci Industrial Organic Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-626-2014-15 Dated : 07/01/2015
21	E/Others / 10343/2016 -in- E/10485/2015-D B	05/05/2016	Aci Industrial Organic Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-029-14-15 Dated : 31/12/2014
22	E/ROM / 10344/2016 -in- E/881/2007-DB	10/05/2016	Filatex India Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-15-17/COMMR/VDR-II/MP/2006-07 Dated : 31/03/2007
23	E/COD / 10345/2016 -in-	10/05/2016	Electrical Controls And Systems -Vs-	OIA-VAD-EXCUS-002-APP-318-2015-16 Dated : 03/11/2015

	E/10878/2016-S M		C.C.E. & S.T.-Vadodara-ii	
24	C/Stay / 10346/2016 -in- C/10879/2016-D B	10/05/20 16	E I Dupont India Pvt Ltd -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-001-16-17 Dated : 06/04/2016
25	C/Early Hearing / 10347/2016 -in- C/10879/2016-D B	10/05/20 16	E I Dupont India Pvt Ltd -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-001-16-17 Dated : 06/04/2016
26	C/ROA / 10348/2016 -in- C/353/2007-DB	11/05/20 16	Fairdeal Supplies Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-63/JMN/2007 Dated : 26/04/2007
27	C/ROM / 10349/2016 -in- C/353/2007-DB	11/05/20 16	Fairdeal Supplies Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-63/JMN/2007 Dated : 26/04/2007
28	ST/CROSS / 10350/2016 -in- ST/10704/2016- DB	11/05/20 16	C.S.T.-Service Tax - Ahmedabad -Vs- Flamingo Transworld Pvt Ltd	OIA-AHM-SVTAX-000-APP-138-15-16 Dated : 11/02/2016
29	ST/CROSS / 10351/2016 -in- ST/10610/2016- DB	11/05/20 16	C.C.E. & S.T.-Surat-ii -Vs- R And H Contractors	OIO-SUR-EXCUS-002-COM-027-15-16 Dated : 28/12/2015
30	C/Early Hearing / 10352/2016 -in- C/10888/2016-D B	11/05/20 16	Indian Chemical Corporation -Vs- C.C.-Mundra	Not.O-VIII-48-20-MISC-GR-VII-MCH-2016-1 7 Dated : 05/05/2016
31	C/ROA / 10353/2016 -in- C/11968/2014-S M	12/05/20 16	Saarthee Shipping Co -Vs- C.C.-Kandla	OIA-04/CHA/2014-15 Dated : 02/05/2014

32	ST/Early Hearing / 10354/2016 -in- ST/293/2011-DB	12/05/2016	Abg Shipyard Limited -Vs- C.C.E. & S.T.-Surat-i	OIO-11/MP/2010 Dated : 29/10/2010
33	ST/Early Hearing / 10355/2016 -in- ST/10642/2013-DB	12/05/2016	Krishak Bharati Co Operative Limited -Vs- C.C.E. & S.T.-Surat-i	OIO-10/SERVICETAX/2012 Dated : 28/12/2012
34	ST/Early Hearing / 10356/2016 -in- ST/10646/2013-DB	12/05/2016	Krishak Bharati Co Operative Limited -Vs- C.C.E. & S.T.-Surat-i	OIO-11/SERVICETAX/2012 Dated : 28/12/2012
35	ST/Early Hearing / 10357/2016 -in- ST/10961/2013-DB	12/05/2016	Essar Logistics Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-17/SERVICETAX/2012 Dated : 22/01/2013
36	ST/Early Hearing / 10358/2016 -in- ST/11382/2014-DB	12/05/2016	Essar Steel India Limited -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-036-13-14 Dated : 26/12/2013
37	ST/Early Hearing / 10359/2016 -in- ST/11604/2014-DB	12/05/2016	Abg Shipyard Limited -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-065-13-14 Dated : 31/12/2013
38	ST/Early Hearing / 10360/2016 -in- ST/13131/2014-DB	12/05/2016	A & K Associates -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-017-14-15 Dated : 11/06/2014
39	ST/Early Hearing /	12/05/2016	Tejal Construction -Vs-	OIO-SUR-EXCUS-001-COM-018-14-15 Dated : 25/06/2014

	10361/2016 -in- ST/13405/2014-DB		C.C.E. & S.T.-Surat-i	
40	ST/Early Hearing / 10362/2016 -in- ST/11753/2014-DB	12/05/2016	Central Industrial Security Force -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-53-13-14 Dated : 30/12/2013
41	ST/Early Hearing / 10363/2016 -in- ST/12019/2014-DB	12/05/2016	Aneri Construction Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-114-13-14 Dated : 25/02/2014
42	ST/Early Hearing / 10364/2016 -in- ST/10149/2014-DB	12/05/2016	Krishak Bharti Co Operative Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-SUR-EXCUS-001-APP-486/13-14 Dated : 18/10/2013
43	ST/Early Hearing / 10365/2016 -in- ST/11001/2014-DB	12/05/2016	Aneri Construction Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-023-13-14 Dated : 29/11/2013
44	ST/Early Hearing / 10366/2016 -in- ST/11381/2014-DB	12/05/2016	Essar Steel India Limited -Vs- C.C.E. & S.T.-Surat-i	OIA-SUR-EXCUS-001-COM-037-13-14 Dated : 26/12/2013
45	ST/Early Hearing / 10367/2016 -in- ST/11606/2014-DB	12/05/2016	Essar Power Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-063-13-14 Dated : 31/12/2013
46	ST/Early Hearing / 10368/2016 -in-	12/05/2016	Knj Construction P Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-034-14-15 Dated : 25/02/2015

	ST/10802/2015-DB			
47	ST/Early Hearing / 10369/2016 -in- ST/11043/2014-DB	12/05/2016	Enviro Control Associates India Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-054-13-14 Dated : 31/12/2013
48	ST/Early Hearing / 10370/2016 -in- ST/10877/2013-DB	12/05/2016	Gujarat Jhm Hotels Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-19-20/SERVICETAX/2012 Dated : 23/01/2013
49	E/Early Hearing / 10371/2016 -in- E/11301/2013-DB	12/05/2016	Ayush Exports -Vs- C.C.E. & S.T.-Surat-i	OIO-23/MP/2012-13 Dated : 18/02/2013
50	C/Stay / 10372/2016 -in- C/10897/2016-DB	12/05/2016	Kyori Oremin Ltd -Vs- C.C.-Kandla	OIO-KDL-PCOMMR-PVRR-02-2015-16 Dated : 30/04/2015
51	C/Stay / 10373/2016 -in- C/10898/2016-DB	12/05/2016	Kyori Oremin Ltd -Vs- C.C.-Jamnagar(prev)	OIO-01-COMMISSIONER-2015 Dated : 02/07/2015
52	E/MA(EXTN) / 10374/2016 -in- E/11422/2013-DB	13/05/2016	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-PJ-527-VDR-II-2012-13 Dated : 28/02/2013
53	ST/MA(EXTN) /10375/2016 -in- ST/108/2010-DB	16/05/2016	A K Patel & Co (construction) Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/830/SRT-I/2009 Dated : 27/11/2009
54	E/Others / 10376/2016 -in-	16/05/2016	Indian Oil Corporation Ltd -Vs-	OIA-VAD-EXCUS-001-APP-467-2015-16 Dated : 20/01/2016

	E/10780/2016-S M		C.C.E. & S.T.-Vadodara-i	
55	C/Others / 10377/2016 -in- C/10888/2016-D B	16/05/20 16	Indian Chemical Corporation -Vs- C.C.-Mundra	Not.O-VIII-48-20-MISC-GR-VII-MCH-2016-1 7 Dated : 05/05/2016
56	ST/Stay / 10378/2016 -in- ST/10960/2016- DB	16/05/20 16	Eskay Construction -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-546-15-16 Dated : 22/02/2016
57	ST/COD / 10379/2016 -in- ST/10962/2016- SM	16/05/20 16	Apollo Vikas Steel P Ltd -Vs- C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-088-15-16 Dated : 29/01/2016
58	E/Early Hearing / 10380/2016 -in- E/13754/2014-S M	17/05/20 16	Chiripal Industries Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-053-2014-15 Dated : 19/09/2014
59	C/CROSS / 10381/2016 -in- C/10481/2016-D B	17/05/20 16	C.C.-Kandla -Vs- Sadhuram Jaiprakash	OIA-KDL-CUSTM-000-APP-083-084-15-16 Dated : 22/01/2016
60	C/CROSS / 10382/2016 -in- C/10485/2016-D B	17/05/20 16	C.C.-Kandla -Vs- Sushil Premsagar Goyel	OIA-KDL-CUSTM-000-APP-083-084-15-16 Dated : 22/01/2016
61	E/Stay / 10383/2016 -in- E/10983/2016-D B	17/05/20 16	C.C.E. & S.T.-Bhavnagar -Vs- Paras Ship Breakers Ltd	OIA-BHV-EXCUS-000-APP-136-15-16 Dated : 08/04/2016
62	E/ROA / 10384/2016 -in- E/11322/2014-D	18/05/20 16	Meenaskshi Food Products Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-074-079-13-14 Dated : 26/12/2013

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63	E/ROA / 10385/2016 -in- E/11323/2014-D B	18/05/20 16	Meenaskshi Food Products Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-074-079-13-14 Dated : 26/12/2013
64	E/ROA / 10386/2016 -in- E/11324/2014-D B	18/05/20 16	Meenaskshi Food Products Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-074-079-13-14 Dated : 26/12/2013
65	E/ROA / 10387/2016 -in- E/11325/2014-D B	18/05/20 16	Meenaskshi Food Products Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-074-079-13-14 Dated : 26/12/2013
66	E/ROA / 10388/2016 -in- E/11326/2014-D B	18/05/20 16	Meenaskshi Food Products Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-074-079-13-14 Dated : 26/12/2013
67	E/ROA / 10389/2016 -in- E/11327/2014-D B	18/05/20 16	Meenaskshi Food Products Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-074-079-13-14 Dated : 26/12/2013
68	E/Early Hearing / 10390/2016 -in- E/809/2012-DB	19/05/20 16	Solace Engineering (mktg) Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-03/CEX/COMMR/BRC-I/MP/2012 Dated : 10/09/2012
69	ST/CROSS / 10391/2016 -in- ST/10509/2016- DB	19/05/20 16	C.S.T.-Service Tax - Ahmedabad -Vs- Oxygen Bio Research P Ltd	OIA-AHM-SVTAX-000-APP-124-15-16 Dated : 15/01/2016
70	ST/CROSS / 10392/2016 -in- ST/10510/2016- DB	19/05/20 16	C.S.T.-Service Tax - Ahmedabad -Vs- Oxygen Bio Research P Ltd	OIA-AHM-SVTAX-000-APP-125-15-16 Dated : 15/01/2016
71	E/Others / 10393/2016	20/05/20 16	C.C.E. & S.T.-Ahmedabad-iii	OIO-09/COMMR/2005 Dated : 26/05/2005

	-in- E/546/2006-DB		-Vs- Shree Rama Multi Tech Ltd	
72	C/Others / 10394/2016 -in- C/10041/2013-D B	23/05/20 16	N K Proteins Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/31/2012-13 Dated : 28/09/2012
73	E/Others / 10395/2016 -in- E/11177/2015-D B	23/05/20 16	Chandramowli Srinivasan -Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002-COMMR-22-14-15 Dated : 27/02/2015
74	E/MA(EXTN) / 10396/2016 -in- E/12289/2013-S M	23/05/20 16	Hubergroup India Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-SRP-25-VAPI-2013-14 Dated : 11/04/2013
75	E/MA(EXTN) / 10397/2016 -in- E/12291/2013-S M	23/05/20 16	Hubergroup India Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-SRP-24-VAPI-2013-14 Dated : 11/04/2013
76	E/CROSS / 10398/2016 -in- E/10395/2016-D B	23/05/20 16	C.C.E.-Ahmedabad-ii -Vs- Growmed Life Pharma	OIA-AHM-EXCUS-002-APP-0023-15-16 Dated : 26/10/2015
77	ST/COD / 10399/2016 -in- ST/11069/2016- DB	23/05/20 16	Krishna Infrastructure -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-PRCOM-18-15-16 Dated : 10/02/2016
78	C/Others / 10400/2016 -in- C/11496/2015-D B	24/05/20 16	Ajay Organics P Ltd -Vs- C.C.-Ahmedabad	OIA-AHM-EXCUS-000-APP-042-15-16 Dated : 21/05/2015
79	ST/Early Hearing / 10401/2016 -in-	25/05/20 16	Ranjit Buildcon Limited -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-STC/14/COMMR/AHD/2011 Dated : 13/04/2011

	ST/471/2011-D B			
80	E/Early Hearing / 10402/2016 -in- E/10274/2016-D B	25/05/20 16	Neoplst Engineering Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001COM-009-15-16 Dated : 09/11/2015
81	ST/CROSS / 10403/2016 -in- ST/10412/2016- DB	25/05/20 16	C.C.E. & S.T.-Rajkot -Vs- Wockhardt Hospitals Ltd	OIA-RAJ-EXCUS-000-APP-050-15-16 Dated : 18/12/2015
82	ST/Stay / 10404/2016 -in- ST/11082/2016- DB	06/05/20 16	Bharat Sanchar Nigam Limited -Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002-COMMR-01-ST-2015 -16 Dated : 01/02/2016
83	E/Early Hearing / 10405/2016 -in- E/13247/2014-D B	26/05/20 16	Cadila Healthcare Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-190/14-15 Dated : 20/06/2014
84	E/Early Hearing / 10406/2016 -in- E/11559/2013-D B	26/05/20 16	Jewel Consumer Care Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-17-18-CEX-DEM-JEWEL-COMMR-I-13 Dated : 07/03/2013
85	E/Early Hearing / 10407/2016 -in- E/11101/2016-D B	26/05/20 16	Phenix Construction Technology -Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002-COMMR-14-2015-16 Dated : 07/03/2016
86	E/Others / 10408/2016 -in- E/11296/2015-D B	18/05/20 16	Gurukrupa Ceramic -Vs- C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-63-64-14-15 Dated : 30/01/2015
87	E/Others / 10409/2016 -in-	18/05/20 16	Champion Ceramics -Vs-	OIA-BHV-EXCUS-000-APP-060-061-14-15 Dated : 19/01/2015

	E/11266/2015-D B		C.C.E. & S.T.-Bhavnagar	
88	E/Others / 10410/2016 -in- E/11295/2015-D B	18/05/20 16	Ketan Pottery Works -Vs- C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-65-66-14-15 Dated : 30/01/2015
89	E/Early Hearing / 10411/2016 -in- E/831/2011-DB	30/05/20 16	Western India Ceramics Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-06-07/BRC-I/MP/2011 Dated : 31/03/2011
90	E/Early Hearing / 10412/2016 -in- E/10310/2015-D B	30/05/20 16	Huhtamaki Ppl Ltd -Vs- C.C.E & S.T.-Silvasa	OIO-VAP-EXCUS-000-COM-004-14-15 Dated : 26/11/2014
91	C/CROSS / 10413/2016 -in- C/10663/2016-D B	30/05/20 16	C.C.-Jamnagar(prev) -Vs- Lucky Steel Ind	OIA-JMN-CUSTM-000-APP-149-167-15-16 Dated : 08/01/2016